

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1286 of 2019**

**IN THE MATTER OF:**

**Shiv Kumar Malani**

**...Appellant**

**Versus**

**J.M. Financial Asset Reconstruction  
Limited & Others**

**...Respondents**

**Present:**

**For Appellant : Mr. Kunal Chatterji, Mr. Pravar Veer Misra and  
Aditya Shukla, Advocates**

**For Respondent : Mr. Abhishek Anand and Ms. Honey Satpal,  
Advocates for R-1  
Mr. Konark Rishi Bhatnagar, Mr. Arjit Pratap and Mr.  
S.K. Singhi, Advocates for R-2**

**O R D E R**

**07.02.2020** List the Appeal 'For Admission (After Notice)' on **03<sup>rd</sup> March,**  
**2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*pks/gc*